

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 11790/2024

(Arising out of impugned final judgment and order dated 20-08-2024 in CRMP No. 721/2024 passed by the High Court of Chhattisgarh at Bilaspur)

ANIL TUTEJA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[ONLY SLP(Crl.) NO. 12124/2024 AND SLP(Crl.) NO. 12153/2024 ARE LISTED UNDER THIS ITEM]

WITH

SLP(Crl) No. 12124/2024 (II-C)

(IA No. 207575/2024 - EXEMPTION FROM FILING O.T. AND IA No. 207573/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Crl) No. 12153/2024 (II-C)

(IA No. 200683/2024 - EXEMPTION FROM FILING O.T. AND IA No. 213420/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 21-10-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Arshdeep Singh Khurana, Adv.
Mr. Malak Manish Bhatt, AOR
Ms. Neeha Nagpal, Adv.
Mr. Harsh Srivastava, Adv.
Mr. Mandeep Singh, Adv.
Mr. Sidak Anand, Adv.
Mr. Chetan Nagpal, Adv.

For Respondent(s) Mr. Suryaprakash V. Raju, A.S.G.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Aaditya Shankar Dixit, Adv.
Mr. Animesh Upadhyay, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Bhawana Gandhi, Adv.
Ms. Akshita Choubey, Adv.
Ms. Yashvi Sharma, Adv.
Mr. Kshitiz Aggarwal, Adv.
Ms. Aakriti Mishra, Adv.
Mr. Mrigank Shekhar Mehta, Adv.

Mr. Ravi Sharma, DAG
Mr. Apoorv Shukla, AOR
Mr. Prabhleen A. Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP (Crl.) Nos. 12124/2024 and 12153/2024

We have indicated our *prima facie* view to the learned ASG and have permitted him to file an additional affidavit explaining the manner in which the summons under Section 50 of the Prevention of Money-laundering Act, 2002 were served and the manner in which the petitioner was taken to the Enforcement Directorate's Office and shown as arrested early in the morning. These petitions will have to be heard finally.

List on 12th November, 2024 at 3:00 p.m.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)